

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

6(ND)16

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2019.**

**NAME OF THE COMPANY: Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt.
Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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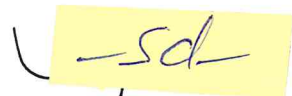
Present:

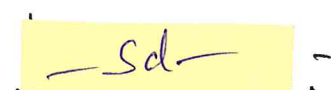
Mr. Vineet Bhagat, Mr. Shreshth Nanda, Advocates for
the Advocate.

Mr. Shyam Moorjhani, Mr. Sidharth Joshi, Ms. Tanya
Joshi, Advocates for the Respondent.

ORDER

Request for an adjournment has been made on behalf of both the parties.
At request adjourned to 15th APR., 2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)